

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 07th JULY, 2017

No.143/A: Hon'ble the Acting Chief Justice has been pleased to appoint Sri Purushottam Kumar Goswami, S.D.J.M, Rajmahal (Sahebganj) as Assistant Registrar (Judicial), High Court of Jharkhand, Ranchi with immediate effect.

By order of the Court,

Sd/-(Ambuj Nath)

Registrar General

Memo. No. _____ /Apptt. ___ dated Ranchi the 07th July, 2017

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/-(Ambuj Nath)

Registrar General

Memo. No. 2941 /Apptt. ___ dated Ranchi the 07th July, 2017

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi / the Registrar (Administration) / the Registrar (Vigilance) / the Registrar (Establishment) / All the Joint Registrars (Judicial & Non-Judicial) / All the Deputy Registrars / All the Assistant Registrars (Judicial & Non-Judicial) / D.R.-cum-PPS to Hon'ble the Chief Justice / I/c CPC High Court of Jharkhand, Ranchi/ and Treasury Officer, Doranda Treasury, Doranda, Ranchi / the Principal District & Sessions Judge, Sahebganj and the Officer concerned for information and needful.


Registrar General 6.7.17